

By Speed Post / Fax / e-mail / Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-186 (Pt.-II)/2010/2373/A

From:- Shri B.K. Chetri
Registrar (Judicial)
Gauhati High Court
Guwahati

To
Shri Mepung Tadar Bage
General Secretary
Indian Council for Child Welfare
Arunachal Pradesh : Itanagar

Dated- Guwahati, the 15th May, 2015

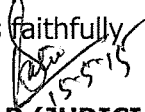
Sub: State Level Workshop on Juvenile Justice (Care and Protection of Children) Act 2000 with special emphasis on Integrated Child Protection Scheme.

Ref. Your letter, dated 07th May, 2015.

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the High Court has been pleased to **depute Shri Anup Khanal, SDJM (S) No. 1-cum- Principal Magistrate, JJB, Kamrup (M), Guwahati,** to attend the aforesaid State Level Workshop as **Resource Person**, organized by the Indian Council for Child Welfare, Arunachal Pradesh **on 22nd May, 2015 from 09:30 a.m. onwards at the Banquet Hall, Itanagar.**

This is for favour of your kind information and necessary action.

Yours faithfully


REGISTRAR (JUDICIAL)

Memo No. **HC.VII-186 (Pt.-II)/2010/2374 - 2386/A, dated 15.05.2015**

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officer is placed on deputation for the programmes on condition that (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Kamrup (M), Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Joint Registrar (Judl. / PM & P / Admn.-I), Gauhati High Court, Guwahati.
8. The Chief Judicial Magistrate, Kamrup (M), Guwahati. **He is requested to inform the concerned Judicial Officer accordingly.**
9. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. **He is requested to inform the General Secretary, ICCW-Arunachal Pradesh accordingly.**
10. Shri Anup Khanal, SDJM (S) No. 1-cum- Principal Magistrate, JJB, Kamrup (M), Guwahati.
For any information regarding the workshop, the nominated officer is requested to contact the ICCW-Arunachal Pradesh [Contact No. 094362-70995 / e-mail : mepungtadar@gmail.com]
11. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the letter in the official web site of Gauhati High Court immediately.
12. The CA to Registrar General, Gauhati High Court, Guwahati.
13. Office File.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


REGISTRAR (JUDICIAL)
15.05.15